

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-20/1999/12043/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Principal Judge, Family Court-I,
Kamrup, Guwahati-7.

Dated Guwahati the 14th December, 2023

Sub: **Casual leave.**

Ref:- Your letter No. FCG.13/23/422/2023 dated 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.12.2023, 15.12.2023, 16.12.2023, 18.12.2023 and 19.12.2023, alongwith station leave permission, from the morning of 14.12.2023 upto 10:00 AM of 20.12.2023**, as prayed for. The Counsellor, Family Court-I, Kamrup, Guwahati would remain in charge of your Court and Office during your absence.

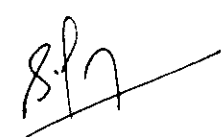
Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-20/1999/12044/A, dated , 14-12-23

Copy to.

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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